

Cordless telephones are being produced in India since 1990:

(b) Yes Sir.

(c) 34 parties have been earlier licensed to manufacture cordless telephones in the country. No licensing is required hereafter for manufacturing cordless telephones according to New Industrial Policy recently announced.

[Translation]

Reserve of Gold Mixed Sulphite Pyrites In Bihar

5051. SHRI BRAHMANAND MANDAL:

Will the Minister of MINES be pleased to state:

(a) whether huge reserve of gold mixed sulphite pyrites have discovered in village Karmatiya in district Munger (Bihar);

(b) if so, the details thereof;

(c) the time by which the excavation work is likely to be started there;

(d) whether the Government propose to set up the industries based on the said mineral in Munger; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) to (e). Does not arise.

[English]

Sri Ramsagar Dam Project Stage I

5052. SHRI DHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the expenditure incurred on the Sri Ramsagar Dam Project Stage I in Andhra Pradesh so far; and

(b) the details of land brought under irrigation through the Project so far?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) An expenditure of Rs. 589.47 crores has been incurred upto the end of March, 1990 on the Sri Ramsagar Project Stage-I. The anticipated expenditure during 1990-91 is Rs. 44.29 crores.

(b) An irrigation potential of 253420 hectares has been created upto the end of 3/90. The anticipated achievement during 1990-91 is 10,000 hectares.

Privatisation of Indian Telephone Industries

5053. SHRI ANADI CHARAN DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to privatise the Indian Telephone Industries; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Does not arise.

Losses Incurred by IISCO, Burnpur

5054. DR. S.P. YADAV:

SHRI PARTAP SINGH:

Will the Minister of STEEL be pleased to state:

(a) the expenditure incurred on IISCO, Burnpur during the last three years, year-wise;

(b) whether the said Plant continues to be in the red; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The capital expenditure and cash losses incurred at IISCO for the last Three years are as under:

	<i>Capital Expenditure</i>	<i>Cash Loss</i>
	<i>(Rs. /Cr.)</i>	<i>(Rs./Cr.)</i>
1987-88	48	98.69
1988-89	99	97.59
1989-90	106	115.49

(b) Yes, Sir.

(c) IISCO suffered a loss of Rs. 138.08 crores in 1989-90. In 1990-91 also IISCO suffered a loss but exact figures are not available as the accounts are under audit.

Some of the major reasons for incurring loss are:

(i) Poor quality of raw materials and input constraints;

(ii) Energy intensive and obsolete technology; and

(iii) Old and outdated plant and equipment.

Arms Supply to CRPF in Punjab and J & K

5055. SHRI ARJUN SINGH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Less arms supply gripped CRPF in J & K, Punjab" appearing in the Indian Express of August 13, 1991;

(b) if so, the reasons for making inadequate supplies of arms, ammunition and explosives to the CRPF in Punjab and J&K; and

(c) the steps taken to meet the requirement?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) and (c). Government has equipped CRPF with necessary arms ammunition and explosives to meet any kind of eventuality in Punjab and J&K.

Distribution of Water Amongst Haryana Punjab and Rajasthan

5056. SHRI CHITTA BASU: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any representation has been made to the Government requesting for the reference of the issue of distribution of water amongst Haryana, Punjab and Rajasthan to the Supreme Court; and